

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 134 of 2024 (WZ)
(EARLIER ORIGINAL APPLICATION NO. 571 of 2024 (PB)
(LP)**

News item titled "Hadapsar residents demand action against open garbage burning" appearing in the Hindustan Times dated 14.04.2024

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 2.**

I, Kartikeya Langote, aged about 53 years, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Pune-I, having office address at 2nd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

- (1) I am filing this Affidavit in compliance of the Order dated 21/05/2024 passed by this Hon'ble NGT.
- (2) I say and submit that the present application is against "the open burning of garbage at Hadapsar industrial dumping site in Pune (Maharashtra). As per the article, around 200 families, all residents of Magarpatta City have been gagging on air that has been rendered thick by garbage burning in the neighbouring Hadapsar area".



(3) I say and submit that, Central Pollution Control Board vide letter dated 10/4/2024 has forwarded a copy of the complaint dated 23/3/2024 made by Lt.General Dr.Joy Chatterjee, Pune regarding air pollution due to burning of waste at Magarpatta City West Gate, Pune to the Respondent Board.

(4) I say and submit that, in order to discuss the issue of Municipal Solid Waste burning resulting air pollution in the above area, the following meetings were conducted:

A. First Meeting was held on 23/4/2024 at 3.00 p.m. in the Regional Office, MPCB, Pune wherein officials from PMC including the Superintending Engineer, Executive Engineer, Deputy Engineer, Junior engineer from SWM Department, Drainage Department, Planning Department etc. were present.

B. Second Co-ordination Meeting was held on 17/05/2024 at 10.30 AM at the Regional Office in Pune, wherein, officials from PMC, Pune Cantonment Board, Members of the Industrial Association from the Hadapsar Industrial Estate and complainants from Jasmine Society, Hadapsar were present.

In the said meetings, SWM dumping & burning issues near Jasmine society, Canal Road & Hadapsar Industrial Estate, were discussed, wherein, it was instructed to the Pune Municipal Corporation and Pune Cantonment Board to

prevent and control the disposal of solid waste, air pollution and submit the comprehensive report to MPCB.

- 
- (5) I say and submit that the Respondent MPC Board has issued Proposed Directions vide letter dated 02/05/2024 respectively to the Deputy Commissioner, Pune Municipal Corporation (Solid Waste Management) and Chief Executive Officer, Pune Cantonment Board, Pune for burning / illegal dumping of solid waste in Hadapsar Industrial Area. Copies of the Proposed Directions Dated 02/05/2024 are attached as an **Annexure-I & II** respectively.
- (6) I say and submit that Pune Municipal Corporation and Pune Cantonment Board has submitted their replies dated 28/05/2024 and 16/05/2024 respectively. Copies of the replies are attached as an **Annexure-III & IV** respectively.
- (7) I say and submit that the Respondent MPC Board has conducted Continuous Ambient Air Quality Monitoring (CAAQM) using a Mobile Monitoring Van in April, May, June, and July 2024, for 24 hours at Jasmin Society, Magarpatta. The analysis results are provided below.

Sr. No.	Parameters	National Ambient Air Quality Standards (Industrial, Residential, Rural and Other Area)	Monitoring Results			
			24 hours**	12 & 12/4/2024	15 & 16/5/2024	8 & 9/6/2024
1	Particulate Matter (size less than 10 μm) or PM10 $\mu\text{g}/\text{m}^3$	100	88.27	58.01	35.16	53.81
2	Particulate Matter (size less than 2.5 microns) or PM2.5 $\mu\text{g}/\text{m}^3$	60	38.92	25.09	17.32	21.21
3	Sulphur Dioxide (SO ₂), $\mu\text{g}/\text{m}^3$	80	27.50	7.16	6.03	5.08
4	Nitrogen Dioxide (NO ₂), $\mu\text{g}/\text{m}^3$	80	44.86	5.56	1.34	24.48
		8 hours **				
5	Ozone (O ₃) $\mu\text{g}/\text{m}^3$	100	53.64	52.13	29.42	10.38
6	Carbon Monoxid	2	0.55	0.65	0.43	0.68

From the above results it reveals that the parameter like Particulate Matter (size less than 10 μm) or PM10 $\mu\text{g}/\text{m}^3$ are within the prescribed standards of National Ambient Air

Quality Monitoring. Copies of CAAQMS results are attached as **Annexure-V collectively.**

(10) I say and submit that the Pune Municipal Corporation and Pune Cantonment Board needs to take suitable measures to avoid garbage burning and fire incidences in their respective areas.

(11) Hence this Affidavit.

Solemnly affirmed on this **30 JUL 2024** day of July, 2024 at Pune.

I know the affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 2.

ADVOCATE

Langote
30/7/24
(Kartikya Langote)
Sub-Regional Officer,
MPCB, Pune-I

BEFORE ME
Mangala N. Wakhare
MANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA
30 JUL 2024



**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694
Fax No. 020-25811701
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[visit us : www.mpcb.gov.in](http://www.mpcb.gov.in)



"Your Service is our Duty"

Jog Centre, 3rd Floor,
Wakdewadi,
Old-Pune Mumbai Road,
Pune- 411003

MPCB/ROP/Non-Compliances-SWM/PD/2405020005

Date: 02/05/2024

To,
Deputy Commissioner,
Solid Waste Management Division,
Pune Municipal Corporation,
Pune.

Sub: Proposed Directions under section 31 A of the Air (Prevention & Control of Pollution) Act, 1981.

- Ref:** 1) Complaint received from the Shri Neeraj Singh Chouhan, Hadapsar, M/s. Honeywell Automation India Ltd., M/s. Kirloskar Pneumatic, Hadapsar Industrial Association & Others regarding garbage burning and air pollution nuisance.
2) Visit of the Board Official to Hadapsar Industrial Area on 30/04/2024
3) Proposal for legal action submitted by the Sub Regional Officer, Pune-I vide no. MPCB-LEGAL_ACTIONS-300424018, Dtd. 30/04/2024.

AND WHEREAS, it is obligatory on the part of every local body, operator of the facility or any other agency responsible for processing and disposal of solid waste, to comply with the provisions of the Solid Waste Management Rules, 2016.

AND WHEREAS, It is obligatory on your part to facilitate construction, operation and maintenance of solid waste processing facilities and associated infrastructure on your own or with private sector participation or through any agency for optimum utilization of various components of solid waste adopting suitable technology and adhering to the guidelines issued by the Ministry of Urban Development from time to time and standards prescribed by the State / Central Pollution Control Board.

AND WHEREAS, the Board Office has received various complaints regarding illegal dumping and burning of municipal solid waste at Hadapsar Industrial Area and surrounding area.

AND WHEREAS, the Sub Regional Officer, MPC Board Pune-I carried out the inspection in Hadapsar Industrial Area and accordingly submitted the legal action proposal vide reference (3) above and reported following non-compliances.

- (1) You have dumped municipal solid waste in the Hadapsar Industrial area unscientifically without segregation.
- (2) You have not provided a proper collection system for the leachates.
- (3) You have not taken effective steps to avoid garbage burning issues in the Hadapsar Industrial Area.
- (4) You have dumped mixed garbage at Magarpatta City near to canal side.

AND WHEREAS, due to burning / illegal dumping unscientifically of solid waste and aforesaid industrial area, the nuisance of air pollution was caused in the surrounding area.

AND WHEREAS, you have failed to comply with the provisions of the Solid Waste (Management) Rules, 2016.

AND WHEREAS, after examining the record of your case and reports of the officers of the Board, it has been concluded that, you have failed to comply with the provisions of the Air (Prevention and Control of Pollution) Act, 1981 and thereby causing air pollution into the environment and also you have failed to comply with the provisions of the Solid Waste (Management) Rules, 2016.

NOW THEREFORE, in exercise of the powers conferred upon me under section 31A of the Air (Prevention & Control of Pollution) Act, 1981; I, Ravindra Andhale, Regional Officer of the M.P.C. Board, at Pune hereby issue directions as under-

1. Why the prosecution proposal shall not be filled against you and persons who are responsible for day to day affairs of the corporations before the court of Law under provision of Air (Prevention and Control of Pollution) Act, 1981 read with Environment (Protection) Act, 1986?
2. Why Environmental Compensation shall not be levied to the maximum amount recommended for improper Solid Waste Management as mentioned in the Hon'ble NGT order in O.A. No. 593/2017 in the matter Paryavaran Suraksha Samiti and Others V/s. Union of India?
3. Why shall not submit the proposal to initiate stringent action with recommendation against you to the Board's competent authority.

You are hereby given an opportunity to respond within 15 days with corrective action plan along with the short term measures and long term measures for proper Solid Waste Management as per the SWM(Management) Rules, 2016, from issuance of these directions, failing which, MPCB will initiate legal action against your unit without giving any further notice in accordance with the provisions of the Air (Prevention & Control of Pollution) Act, 1981 read with Environment (Protection) Act, 1986, which please note.

For and on behalf of
Maharashtra Pollution Control Board

(Ravindra Andhale)
Regional Officer,
M. P. C. Board Pune

Copy Submitted for information to :-

1. The Member, Secretary, M.P.C. Board, Mumbai.
2. The Hon'ble District Collector, Pune.
3. The Commissioner, Pune Municipal Corporation, Pune.
4. Joint Director (APC), M.P.C. Board, Mumbai.
5. Regional Officer (HQ), M.P.C. Board, Mumbai.
6. Law & Policy Div. M.P.C. Board Mumbai.

Copy to- The Sub-Regional Officer, M.P.C. Board, Pune-I :- You are directed to serve this letter and keep the follow up and report the compliance from time to time.

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694
Fax No. 020-25811701
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[visit us : www.mpcb.gov.in](http://www.mpcb.gov.in)



"Your Service is our Duty"

Jog Centre, 3rd Floor,
Wakdewadi,
Old-Pune Mumbai Road,
Pune- 411003

MPCB/ROP/Non-Compliances-SWM/PD/2405020007

Date: 02/05/2024

**To,
Chief Executive Officer,
Pune Cantonment Board,
Pune.**

Sub: Proposed Directions under section 31 A of the Air (Prevention & Control of Pollution) Act, 1981.

- Ref:** 1) Municipal Solid Waste Authorization granted by the Board vide no. MSW/No/20100000007, Dtd. 27/10/2020
2) Complaint received from the citizens of Magarpatta Township, Hadapsar & Others regarding garbage burning and air pollution nuisance.
3) Fire Incident occurred to MSW site on 08/04/2024
4) Visit of the Board Official to Hadapsar Industrial Area on 30/04/2024
5) Proposal for legal action submitted by the Sub Regional Officer, Pune-II vide no. MPCB-LEGAL_ACTIONS-020524013, Dtd. 02/05/2024.

AND WHEREAS, it is obligatory on the part of every local body, operator of the facility or any other agency responsible for processing and disposal of solid waste, to comply with the provisions of the Solid Waste Management Rules, 2016.

AND WHEREAS, It is obligatory on your part to facilitate construction, operation and maintenance of solid waste processing facilities and associated infrastructure on your own or with private sector participation or through any agency for optimum utilization of various components of solid waste adopting suitable technology and adhering to the guidelines issued by the Ministry of Urban Development from time to time and standards prescribed by the State / Central Pollution Control Board.

AND WHEREAS, the Board Office has received various complaints regarding illegal dumping and burning of municipal solid waste at Pune Cantonment Area at Hadapsar and surrounding area.

AND WHEREAS, the Maharashtra Pollution Control Board had granted Authorization to you under Solid Waste Management Rules, 2016 to set up and operate solid waste processing at Sr. No. 120+298, Mauje Hadapsar, Pune vide no. MSW No. 2010000007 on the terms and conditions (included the standards to be complied with authorization).

AND WHEREAS, the Sub Regional Officer, MPC Board Pune-II carried out the inspection in Hadapsar Industrial Area and accordingly submitted the legal action proposal vide reference (5) above and reported following non-compliances.

- (1) You have not informed about the fire incidences to the Board.
- (2) You have not taken effective steps to avoid garbage burning and fire incidences issues in the Pune Cantonment Board Area.
- (3) You have not prepared and submitted an emergency management plan to the Board.
- (4) You have started construction work of sanitary landfill site without obtaining Board's Authorization.

- (5) You have dumped municipal solid waste in the Cantonment Board area unscientifically without segregation.

AND WHEREAS, due to burning / illegal dumping unscientifically of solid waste and aforesaid industrial area, the nuisance of air pollution was caused in the surrounding area.

AND WHEREAS, you have failed to comply with the provisions of the Solid Waste (Management) Rules, 2016 and conditions prescribed in the MSW Authorization.

AND WHEREAS, after examining the record of your case and reports of the officers of the Board, it has been concluded that, you have failed to comply conditions prescribed in the MSW Authorization and the provisions of the Air (Prevention and Control of Pollution) Act, 1981 and thereby causing air pollution into the environment. Also, you have failed to comply with the provisions of the Solid Waste (Management) Rules, 2016.

NOW THEREFORE, in exercise of the powers conferred upon me under section 31A of the Air (Prevention & Control of Pollution) Act, 1981; I, Ravindra Andhale, Regional Officer of the M.P.C. Board, at Pune hereby issue directions as under-

1. Why the prosecution proposal shall not be filled against you and persons who are responsible for day to day affairs of the corporations before the court of Law under provision of Air (Prevention and Control of Pollution) Act, 1981 read with Environment (Protection) Act, 1986?
2. Why Environmental Compensation shall not be levied to the maximum amount recommended for improper Solid Waste Management as mentioned in the Hon'ble NGT order in O.A. No. 593/2017 in the matter Paryavaran Suraksha Samiti and Others V/s. Union of India?
3. Why shall not submit the proposal to initiate stringent action with recommendation against you to the Board's competent authority.

You are hereby given an opportunity to respond within 15 days with corrective action plan along with the short term measures and long term measures for proper Solid Waste Management as per the SWM(Management) Rules, 2016, from issuance of these directions, failing which, MPCB will initiate legal action against your unit without giving any further notice in accordance with the provisions of the Air (Prevention & Control of Pollution) Act, 1981 read with Environment (Protection) Act, 1986, which please note.

For and on behalf of
Maharashtra Pollution Control Board

(Ravindra Andhale)
Regional Officer,
M. P. C. Board Pune

Copy Submitted for information to :-

1. The Member, Secretary, M.P.C. Board, Mumbai.
2. The Hon'ble District Collector, Pune.
3. Joint Director (APC), M.P.C. Board, Mumbai.
4. Regional Officer (HQ), M.P.C. Board, Mumbai.
5. Law & Policy Div. M.P.C. Board Mumbai.

Copy to- The Sub-Regional Officer, M.P.C. Board, Pune-II :- You are directed to serve this letter and keep the follow up and report the compliance from time to time.



Solid Waste Management
Pune Municipal
Corporation
Outward no: SWMO/932
Date: 28/05/2024

To,
The Regional Officer,
Jog Centre, 3rd Floor, Wakdevadi
Maharashtra Pollution Control Board
Pune – 411 003

Subject: - Reply to Complaint Letter by MPCB dated 02/05/2024 Proposed Directions under section 31 A of the Air (Prevention & Control of Pollution) Act, 1981.

Reference: -

- MPCB Letter Ref. No. MPCB/ROP/Non-Compliances- SWM/PD/24050220005
Dated 02/05/2024.

Respected Sir,

With reference to the mail received dated 08th May 2024 having subject Proposed Directions under section 31 A of the Air (Prevention & Control of Pollution) Act, 1981, from Regional Officer - Pune, MPCB. The Solid Waste Management (SWM) Department of Pune Municipal Corporation (PMC) is making sincere efforts in addressing the issues regarding burning of waste, within PMC jurisdiction. Please find the reply to following reported non-compliances:

Sr. No.	Non-Compliance	Reply
1.	You have dumped municipal solid waste in Hadapsar Industrial Area unscientifically without segregation.	<ul style="list-style-type: none"> The Mentioned area is the dumping site of Pune Cantonment Board, and no Municipal Solid Waste of Pune Municipal Corporation is being dumped in that area. PMC has installed a dry waste facility in the area, and the process rejects of the same are safely and scientifically disposed at Scientific Landfill at Uruli Devachi.
2.	You have not provided a proper collection system for the leachates.	<ul style="list-style-type: none"> The mentioned area is the dumping site of Pune Cantonment Board. The responsibility of management of Leachate falls with Pune Cantonment Board.
3.	You have not taken effective steps to avoid garbage burning issues in Hadapsar Industrial Area.	<ol style="list-style-type: none"> Following the fire incident at the dumping facility of Pune Cantonment Board, for which PMC provided support to extinguish the fire. PMC has sent a letter to PCB mentioning to take precautions and implement mitigation measures so that such incident does not occur again. (Letter ref. no. SWM/253, dtd. 12/04/2024)(1) Following measures have been taken by Hadapsar-Mundhwa and Dhole Patil Ward Office: <ul style="list-style-type: none"> Regular Investigations are being carried out at 4 identified spots where burning was observed. (Morning, Afternoon and Night Shifts)

		<ul style="list-style-type: none"> ▪ Fine are being imposed on any open burning case is found. ▪ It was found that, open burning was found in unutilised spaces, Ward offices have requested Hadapsar Police department to restrict access to these spaces, to avoid open burning of waste. <p>3) From January 2023 to 29th April 2023 PMC has collected Rs.9,99,000/- fine against 1722 cases of opening burning of waste. (Fine Details Attached with the Letter (2)).</p> <p>4) Action plan for mitigation of garbage burning has been mentioned below.</p>
4.	You have dumped mixed garbage at Magarpatta City near Canal Side.	No mixed garbage is dumped by PMC at Magarpatta City near Canal Side.

PMC is already taking actions to mitigate open burning of waste following is the Action plan for the same:

1. Pune city has robust arrangements for door-to-door collection of municipal solid waste with almost 100% coverage. The waste pickers cooperative SWaCH has been appointed by PMC for door-to-door collection of waste from residential, slums and commercial areas. There are around 3800 waste pickers engaged in door-to-door waste collection daily in the city. Each waste picker is allotted 200 to 250 Households. PMC has given a letter SWaCH that there waste pickers shall not segregate the waste openly and shall not burn any kind of waste roadside and along the canals. (Letter to SWaCH attached with the Letter(3)).
2. The total daily waste generation for the city is around 2200-2300 TPD which comprises of around 1200-1300 TPD dry waste and approx. 900-1000 TPD wet waste. PMC operates various dry and wet waste processing facilities with the designed capacity of more than 2400 TPD. All processing plants operates as per SWM and MPCB guidelines and their contribution to air pollution is very minimal.
3. SWM dept, PMC has more than 750 vehicles fleet for collection and transportation of municipal solid waste from feeder points to processing plants. This large fleet of different categories (Small bell truck, large bell truck, compactors, BRC etc.) is adequate for meeting the daily requirements of waste transportation in the city.
4. The SWM department has prepared a strategy and roadmap for elimination of Garbage vulnerable points (GVP)/Chronic spots across the city and it is being implemented at the ward and kothi level. The daily reporting of chronic spots monitoring is being done and reclaimed spot is being beautified.

5. PMC operates fleet of more than 15 mechanized road sweepers across five zones in the city for maintaining cleanliness of main 4 lane roads network using vacuum sweeping technology and hydraulic cleaning by water spraying. Each road sweeper vehicle has an attached tipper vehicle and a group of labourers for cleaning of side footpath, dividers, medians and overall route areas. This helps in significantly minimizing the air pollution due to vehicular and construction dust particles.
6. PMC employs more than 8,000 sweepers across more than 250 kothis in the city. Each street sweeper has a dedicated sweeping beat which is cleaned everyday in the morning shift. This significantly reduces the air pollution due to dust particulate.
7. SWM Department, PMC has issued a notification for spot fine and penalty amount for violating the SWM Rules, 2016. Under the notification, the penalty for garbage burning is Rs 500 for every incident. PMC is in the process receiving administrative sanction for increasing the fine from Rs. 500 to Rs. 5000. Letter of the same attached with the letter (3) Ward wise daily reports are maintained for various offences as per spot fine notification for penalties collected from offenders. PMC has deployed flying squads with dedicated vehicles at wards level (4 vehicles operating now) for penalty collection & efficient monitoring by squads. Letter has been given to all 15 ward offices on 24th April 2024 regarding imposing fines and reducing incidents of open burning of waste (5).
8. SWM department has formed monitoring squads across 15 ward offices and 42 prabhags consisting of ward officials i.e. DSI, Sanitary Inspector (SI) and Mokadams for spotting and preventing the open burning of garbage at any place. The monitoring squad has been authorised to collect penalty under the spot fine notification.
9. To minimize pollution due to construction waste, PMC operates a Construction & Demolition (C&D) Waste processing plant of 250 TPD capacity and has designated C&D waste collection points across all wards with dedicated vehicles. A new C&D plant of 200 TPD capacity will be erected and commissioned in the south-west region of Pune city for managing increasing C&D waste, work order of the plant has been issued on 27/02/24.
10. Public awareness and IEC campaigns for mass awareness among citizens for discouraging open burning of garbage and sustainable waste management solutions.

In view of the above, SWM dept, PMC is focusing on reported garbage burning cases for preventing such incidents in future and taking steps to improve air quality.

Additionally, PMC is also following short & long-term measures are being considered and implemented for scientific and effective solid waste management in the city.

1. Decentralized Waste Management: PMC gives more focus on adopting decentralized or localised waste management system instead of centralized systems. This includes working with SWaCH waste

pickers for over a decade to institutionalize door step collection of municipal waste, encouraging segregation of waste at the source and implementing PMC bye-laws for incentivising on-site processing of wet-waste in Bulk Waste Generators (BWGs) and home composting practices. This approach will reduce the transportation cost of waste and efficiently reuse or recycle waste.

2. Waste Segregation: In compliance with SWM Rules 2016, and SBM guidelines, PMC is strictly enforcing waste segregation at the source in four categories (Dry, wet, sanitary waste and Domestic Hazardous waste). Different colour coded bins have been provided both at the level of SWaCH waste pickers as well as waste transportation vehicles. This plays a crucial role in improving waste management efficiency as dedicated processing facilities are operating for dry and wet waste.

3. IEC and Citizen Awareness Programs: SWM department, PMC is regularly organizing Ward and kothi level IEC campaigns for engaging with citizens on promoting doorstep collection and source segregation behaviour. This is being done in collaboration with various CSR partners and civil society organizations involving school students and citizens of all age groups and background. Also, regular seminars and workshops are conducted to educate the citizens about the importance of proper waste disposal technologies like composting, Waste to Energy, Biogas, BioCNG and others. The campaigns reinforce the value of the 3R (Reduce, Reuse, Recycle) practice and to encourage this behaviour, PMC has set up Resource Recycling Centres (RRC) in every ward for collection and forward linkage.

4. Scientific Landfill Management: The open dumping of municipal solid waste is banned in the city since 2020 as entire waste is processed at various waste processing facilities. At the same time, PMC has a Scientific landfill (SLF) at Devachi Uruli for scientific disposal of rejects/inerts generated at processing facilities after processing of municipal solid waste. The operation and management of SLF is being done to minimize environmental impacts. This includes measures such as regular monitoring of gas emissions and leachate collection and treatment. PMC has also issued work order for the construction a new SLF of 300 TPD capacity covering approx 8 acres area in PCB land parcel and the work is in progress for the same. The Tender process for an additional SLF of 300 TPD capacity covering area of approx. 4 acres at Devachi Uruli site is in progress.

5. Strict Enforcement: PMC has notified penalties for various offences under SWM Rules 2016 for preventing waste dumping and waste collection at chronic spots in the city including ban on Single Use Plastic (SUP). Ward level monitoring squads and vehicles have been provided for enhancing penalty collections from the offenders.

6. Recycling Programs: PMC is rolling out in collaboration with SWaCH and various CSR partners for encouraging recycling behaviour within the community. In this context, focus is on establishing local recycling centers (RRCs) at ward levels, and incentivize people to recycle waste. This can be in the form of rewards or monetary benefits.

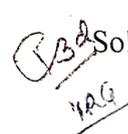
7. Legacy Waste Management: As dumping of waste is banned in the city, PMC has been doing biomining of existing legacy waste at the site of Devachi Uruli for past few years in phases for booming of legacy waste and land reclamation. In phase 1, around 11.75 lakh MT of legacy waste was biominced and approx. 22 acres of land was reclaimed. In 2nd phase, around 8 lakh MT of legacy waste was biominced and approx. 6.5 acres of land has been reclaimed. The reclaimed land will be used for the construction of new SLF at the site.

These short- and long-term measures and corrective action plan is being adopted by Solid Waste Management department of Pune Municipal Corporation for addressing the issues pointed by MPCB and for effective compliance of SWM Rules, 2016 and provisions under Air (Prevention and Control of Pollution) Act 1981 read with Environment (Protection) Act 1986. This will help in addressing the citizen complaints and effective solid waste management in the city.

We kindly request you to not take any prosecution action and levy any Environmental Compensation on us.

For your kind submission

Thanks


Deputy Municipal Commissioner
Solid Waste Management Department
Pune Municipal Corporation


Attachments:

1. Letter issued by PMC to PCB.
2. Fine Details January 2023 to 29th April 2024.
3. Letter to SWaCH
4. Letter for Approval of increased fine.
5. Letter to all 15 Ward offices to fine and reduce open burning of waste.

	<p>18</p> <p>पुणे छावनी परिषद, भारत सरकार, रक्षा मंत्रालय गोलीबार मैदान पुणे 411001</p>	 <p>सत्यमेव जयते</p>	<p>Pune Cantonment Board Govt. of India, Ministry of Defence, Golibar Maidan, Pune 411001</p>	
<p>दूरभाष संख्या : 020-26452159</p>		<p>हर काम देश के नाम ई-मेल आई डी : ceopuncantt@gmail.com</p>		<p>दिनांक : 16 /05/2024</p>
<p>पत्र संख्या : NO SWM/2024 -25</p>				

To,
The Regional Officer (SRO-II),
Maharashtra Pollution Control Board,
3rd Floor Jog Centre Building,
Wakdewadi, Mumbai Pune Highway
Pune -411003.

Annexure IV

SUBJECT: PROPOSED DIRECTIONS UNDER SECTION 31 A OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981.

Reference your letter No. MPCB/ROP/Non-Compliance-SWM/PD/2405020007 dated 02.05.2024.

This Board is fully aware of the fact that it is obligatory on its part that it is responsible for processing and the disposal of solid waste, to comply with the provision of Solid Waste Management Rule, 2016. The duties as specified under Rule 15 of the SWM Rules, 2016 are being rigidly complied with. It had been already reported by this Board that since more than 2 years back the processing plant for processing of SWM into RDF and compost has been installed and is functioning satisfactorily. The Board has completed said project on BOT basis and the concessionaire of the project is required to carry out operation and maintenance of processing plant under the terms of the contract. The guidelines issued by the Ministry of Urban Development are being adhered to in the procedure for operation in the processing plant. The Annual Report in Form IV as prescribed under Rule 24(2) is being submitted regularly within time in the prescribed form by your Board.

The Authorization for the said project had lapsed on December 2021 and accordingly applications for fresh authorization were submitted vide application No. 00712 dated 10.11.2021 and application No. 00851 dated 30.12.2022. A fresh proposal with all requisite documents for authorization of 200 TPD was submitted online vide Application No. 00874 dated 08.05.2023, which was for combined capacity for the plant for PCB and PMC.

As provided for under Rule 15(v) the Board is required not only to provide for Solid Waste Processing facilities, but also other associated infrastructure facilities are required to be provided either by the Board or private sector participation as per the guidelines issued by the Ministry of Urban

Development from time to time. This Board has held several discussions and deliberations on the issue of provision of Sanitary Landfill, Bio Mining, and provision of additional plant for the PMC. The Board has also submitted proposal to the Central Government for SWM works under the Swachata Action plan for seeking grants under Major Head 205 and Minor Head Grant in Aid. In this context an agreement has been finalized with the PMC with regard to the following urgent Solid Waste Management projects to be executed on the site as elucidated as under:

- a. Design supply, Installation Commissioning and operation and maintenance for a period of 15 years of 100 MTP mixed waste processing plant including Design, supply and construct collection and treatment of leachate by RO plant at S. No 298, Hadapsar Pune.

The project involves installation of 100 TPD processing plant for conversion of MSW from the municipal area into RDF and compost. The said plant has been installed adjoining to the existing 50 TDP processing plant of the Board. The requisite machinery has been installed as per the norms of the Pollution Control Board and the plant will cater for the waste of the PMC area. The expenditure involves the design, supply, installation and commissioning of the plant which be borne by the PMC. It is pertinent to note that provision has been made in the scheduled tender documents for disposal of leachate and for concreting of the addition land required for uploading of MSW. The work has been completed and the project has been under taken. The expenditure for the additional capacity of the plant and its maintenance and its tipping fees with electrical charges will be borne by the PMC.

- b. Operation and maintenance of MSW plant.

It may be noted that the operation and maintenance of the 100 TPD processing plant for a period of 15 years has been provided for in a separate contract with the PMC for which specific conditions are stipulated and highlighted as under:

- I. The system for conveyance of the rejects from the processing plant site shall be disposed into scientific sanitary landfill to be constructed at the adjacent vermiculture site land by reclamation and by Bio-Mining process.
- II. The necessary report/sample/analysis in respect of the processing treatment facility should be submitted in the Annual Report in the

prescribed from within the stipulated time to your Board as required under the Rules 2016.

- III. The contractor should ensure that the standards of processing and treatment of solid waste as laid down in Schedule II of the SWM Rules 2016 are complied. The contractor also ensure that the various parameters as laid down for processing technology particularly with respect to treated adhered to the provision specified in the SWM Rule 2016.

The tender for the above work has been accepted by the Board and the contract agreement for the project has been finalized.

- c. Scientific dump site and development of Scientific Landfill at trenching ground Hadapsar Pune.

The construction of the Sanitary Landfill is a mandatory requirement and the specific terms and condition after the setup of the processing plant specify that the operating processing facility should provide for a secured Sanitary landfill. The disposal of the non-degradable inert waste, processing rejects and residues from the waste processing facilities of the existing 50 TPD plant of the Board and in the 100 TPD plant of the PMC will be catered for in the Sanitary Landfill.

The cost of expenditure involved in the project will be borne by the PMC. As per the Joint Agreement with the PMC the Landfill site will be utilized in the ratio of 70% (PMC) and 30% (PCB).

- d. Provision of Sanitary Landfill.

The Board is required to setup a common or stand-alone Sanitary Landfill for the disposal of inert and residual waste from the processing plant as well as untreatable inert waste permitted under the rules as specified under Rule 22(9). The joint project proposed to be undertaken will resolve from the said from existing 50 TPD processing plant of the Board as well as from the proposed 100 TPD plant constructed at the site for the PMC.

The Sanitary Landfill has been planned and designed and is being developed with proper documentation of construction plan as well as in a closure plan in a phased manner. The advantage of the sanitary landfill is the same as it is located in the closed vicinity of the processing plant of the nearby plot so as to form an integral part of the project. The buffer

zone of no development is being maintained around the pits of Sanitary Landfill. It has been so planned so as to have waste inspection facility to monitor waste to the landfilling. As per Rule 22 of the SWM Rules, 2016 the time for implementation of the Sanitary Landfill has been specified. The work is in good progress.

It has been pointed out in sub para (4) of the letter under reference that this Board has started construction work of the Sanitary Landfill site without obtaining Board's authorization. as regards with the authorization from MPCB the following application have been submitted to the MPCB Portal and the same is under consideration. The details are as under:-

Sr No.	UAN No.	Application Type
1.	MPCB-MSW_AUTH-0000000874	MSW Authorization
2.	MPCB-MSW_AUTH-0000000987	SLF Authorization

As requested in your letter dated 07.03.2024, this office has arranged VC meeting on 22.03.224 for the discussion on the ongoing project at the site of Trenching Ground, Hadapsar through the joint Venture Of PMC and PCB. It is also requested that the follow up with the MPCB's Authorities for grant of early authorization is awaited.

e. Operation and maintenance of the Scientific Landfill.

The work of construction of the sanitary Landfill will be completed as per the contract and as per the detailed drawing prepared by the consultant appointed by the Board. The requisite maintenance of the land fill will be carried out as specified in the SWM Rules, 2016 and action taken thereon under the operation maintenance contract.

f. Land Reclamation through Bio-mining.

In order to undertake the Bio-Mining project it is necessary to undertake Land Reclamation by way of Bio-Mining of the existing legacy waste which has accumulated at the site so that the Scientific Landfill work can be undertaken in its place. The tender for the work has been already invited by the Board and necessary Contract Agreement and the Work Order has been issued. The expenditure involved for the project will be borne by the Board. The legacy waste from the Sanitary Landfill site will be also be cleared by bio mining, in addition to the legacy waste of the trenching ground site.

The project has been undertaken during the current financial year and will be completed in the time bound manner.

The detail report in respect of the fire incident which occurred on the site on 8th April, 2024 as asked for in sub para (1), (2),(3) and (5) of the letter under reference are submitted as under.

Due to the present summer season and prevalence of severe atmospheric heat, it regretted that a fire broke out on certain heaps of rejects on 8th April, 2024. The staff of PCB fire brigade department reached on site within next 20-30 min and before the fire brigade staff of PMC who also responded shortly. All the staff of PCB were present on front to control the fire, which includes Chief Health Superintendent, Fire Brigade Superintendent, Astd. Executive Engineer (Electricals), Astd. Executive Engineer (Civil) and Health Inspector.

It has been erroneously mentioned in sub para (2) that we have not taken effective steps to avoid garbage burning and fire incidences issues in the Cantonment area. As a matter of fact the eruption of fire on the garbage bins was an occurrence purely due to high atmospheric temperature this Board does not carry out burning of solid waste in Cantonment Limits which has been banned.

The Board has received support from PMC fire brigade department and solid waste department of the staff of the Board, but the fire spread on a large scale throughout all the heaps of rejects at trenching ground which was causing to difficulty to control the fire and subdue the smoke. We received consistent support from PMC only for initial two days and after that no support was received from PMC, PCB Staff had taken various measures to control fire at Trenching Ground like spraying of water continuously, separation of waste heaps, removable of inflammable materials etc. Needless to say that, PCB is regularly spraying water since the start of summer season i.e. 01.03.2024 but as it is noticed that this year there is sudden temperature rise in environment, which has caused the said fire incident due to adverse atmospheric conditions. At present the fire has subsided.

The details of the emergency management plan as asked for under sub para (3) have been undertaken as under

- i. The Board has been providing a fire engine with a water tanker as a stand by arrangement at the trenching ground site at the

commencement of the summer season and shall be maintained at the site till the end of the season. At the same time the existing circular masonry tank in the trenching ground will be provided as a water tank to make water available for quenching fire. In cases as and when necessary the requisite water supply lines will be provided to conveniently quench the fire as required. In locations where fire has occurred and soil filling to block oxygen will be carried out.

- ii. The solid waste management works as mentioned above will resolved to ensure compliance of all the SWM Rules 2016. Moreover, after the completion of the above works there will be no accumulation of legacy waste or inert waste at the site. The clearance of all such materials shall ensure non accumulation of leachate problems and preventing any fire incidents. The atmospheric condition of the surrounding Municipal area as well as the Hadapsar Industrial Estate can be earmarked in the Swachata Plan.
- iii. The Board going to provide for 06 Nos CCTV cameras at the site to monitor incidents of the fire.
- iv. It is proposed to provide to utilize the existing machinery tank at the site which will be made functional and provided for round the clock water connection. At the same time arrangements for firefighting on the tank is under process.
- v. It is proposed to provide foggers at the site for which their installation at the site is being studied on technical point of view.
- vi. It is once again confirmed that the fire engine and the water tank lorry shall be deputed exclusively at the trenching ground site for incidents of fire. Provision is also being made for staking of earth to block the oxygen at the site to immediately take action on occurrence of fire. The staff of the Board have also been allotted presently at the site for filling up the patches with soil where fires had occurred

It has been specified under sub para (5) that this Board has dumped in Cantonment area Solid Waste unscientifically without segregation which is not correct. The NGO organization appointed by the Board namely Swach Pune Seva Sahakari Sanstha Ltd. and Janwani have been strictly directed to segregate the waste at the time of Door to Door Collection and cart the same to the processing plant for processing.

It has been stated in the letter under reference that the burning /illegal dumping unscientifically of solid waste in industrial area, the nuisance of Air

pollution was caused. This aspect has been totally misunderstood by the complainants of the Magarpatta area under their complaint received by mail. They have been suitably informed to remove such misunderstanding from their minds as the area concerned is outside the Cantonment Limits. The copy of the action taken so far by the Board and letter submitted by Mail to them is enclosed.

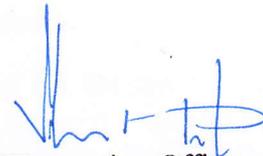
In view of the detailed clarifications submitted above, the conclusions arrived in the letter under reference that this Board has failed to comply with the conditions prescribed in the MSW authorization, provisions of the Air (Prevention and Control of Pollution) Act, 1981 and causing air pollution into the environment. In view of the fact that this Board is complying with the provisions of the SWM Rules, 2016, and having undertaken the basic Solid Waste Management projects, the non-compliance of this Board is misinterpreted.

In view of the forgoing it is requested that the proposed directions as listed below may kindly be dropped.

- a. Filing of prosecution against the persons who are responsible for the day to day affairs of the Board under the provisions of the Air (Prevention and Control of Pollution) Act, 1981 read with Environment (Protection) Act, 1986.
- b. The Question of Non levy of Environmental compensation against the Board may please be dropped.
- c. The non-submission of stringent action against the Board.

The ongoing Solid Waste Management projects already undertaken at the site are the long term measures which have been initiated by the Board to achieve the target of an SWM site complying with all the regulations and guidelines.

Your Sincerely



Chief Executive Officer
Pune Cantonment Board
(Subrat Pal)

Encl: Same as above

Date & Time	PM10	PM2.5	SO2	CO	OZONE	NO	NO2	NOX	Remark
	ug/m3	ug/m3	ug/m3	mg/m3	ug/m3	ug/m3	ug/m3	PPB	
	74.92	12.51	72.52	0.68	73.66	0.74	53.78	27.71	
4/11/2024 21:00	74.92	12.51	72.52	0.68	73.66	0.74	53.78	27.71	
4/11/2024 22:00	109.87	48.67	75.21	0.90	51.61	0.90	100.15	51.97	
4/11/2024 23:00	124.29	54.57	77.94	0.60	46.93	2.72	118.39	63.24	
4/12/2024 0:00	109.62	48.55	79.55	0.87	21.45	13.36	172.34	99.96	
4/12/2024 1:00	102.02	45.45	79.49	1.08	32.16	31.77	173.37	115.26	
4/12/2024 2:00	113.41	50.13	30.18	0.40	47.87	14.23	77.46	51.39	
4/12/2024 3:00	110.50	48.92	36.54	0.49	20.52	3.50	66.35	36.83	
4/12/2024 4:00	93.45	42.42	26.27	0.35	16.64	5.61	52.03	30.89	
4/12/2024 5:00	85.50	38.68	16.02	0.35	14.09	6.44	55.12	33.17	
4/12/2024 6:00	80.98	36.82	10.01	0.39	8.84	6.96	62.29	37.43	
4/12/2024 7:00	76.13	34.84	7.99	0.82	10.54	16.97	68.65	48.88	
4/12/2024 8:00	75.41	34.54	7.44	0.97	11.99	30.12	96.62	73.84	
4/12/2024 9:00	84.31	38.19	6.15	0.86	21.12	16.01	154.27	92.64	
4/12/2024 10:00	91.28	41.05	8.05	0.72	39.04	1.44	83.52	44.21	
4/12/2024 11:00	92.04	41.36	15.38	0.66	54.97	5.09	80.64	45.82	
4/12/2024 12:00	88.15	39.77	19.43	0.35	64.33	10.94	50.51	34.77	
4/12/2024 13:00	78.60	35.85	20.71	0.31	71.58	1.53	40.93	22.22	
4/12/2024 14:00	72.66	33.41	13.41	0.22	97.42	1.72	34.45	19.76	
4/12/2024 15:00	70.74	32.62	9.79	0.29	99.48	2.00	39.35	21.77	
4/12/2024 16:00	72.60	33.38	8.54	0.37	106.73	1.97	44.89	24.64	
4/12/2024 17:00	73.41	33.72	9.46	0.26	101.41	2.05	33.66	18.84	
4/12/2024 18:00	74.46	34.15	9.89	0.32	105.45	1.97	42.61	23.45	
4/12/2024 19:00	78.27	35.72	8.98	0.35	102.60	1.46	45.42	24.51	
4/12/2024 20:00	85.79	38.79	11.13	0.48	66.93	1.52	62.58	33.53	
Min	70.74	12.51	6.15	0.22	8.84	0.74	33.66	18.84	
Date & Time	4/12/2024 15:00	4/11/2024 21:00	4/12/2024 9:00	4/12/2024 14:00	4/12/2024 6:00	4/11/2024 21:00	4/12/2024 17:00	4/12/2024 17:00	
Max	124.29	54.57	79.55	1.08	106.73	31.77	173.37	115.26	
Date & Time	4/11/2024 23:00	4/11/2024 23:00	4/12/2024 0:00	4/12/2024 1:00	4/12/2024 16:00	4/12/2024 1:00	4/12/2024 1:00	4/12/2024 1:00	
AVG	88.27	38.92	27.50	0.55	53.64	7.54	75.39	44.86	



Sampling Done By :
ENVEA INDIA PRIVATE LIMITED.

 MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING						
Van No: MH01:EE2202 : Pune		Latitude : 18.528576		Longitude : 73.84838		
Location :		Jamin society magarpatta near back wall			Report Type:	Mean
Date:		11-April-2024 to 12-April-2024			Time Base:	Hourly
Date & Time	Benzene ug/m3	Toulene ug/m3	Ethylbenzene ug/m3	M+P Xylene ug/m3	Oxylene ug/m3	Remark
4/11/2024 21:00	7.91	12.75	4.64	4.77	3.02	
4/11/2024 22:00	5.29	17.55	6.14	6.51	4.07	
4/11/2024 23:00	3.90	16.84	4.39	7.92	4.19	
4/12/2024 0:00	2.24	14.71	2.78	8.23	4.01	
4/12/2024 1:00	2.46	14.71	3.25	8.58	4.11	
4/12/2024 2:00	4.41	15.29	3.87	7.19	5.50	
4/12/2024 3:00	5.40	16.72	3.66	8.94	5.25	
4/12/2024 4:00	2.75	5.47	1.51	1.70	1.07	
4/12/2024 5:00	4.03	10.85	2.66	3.28	2.59	
4/12/2024 6:00	6.39	25.33	4.74	8.29	7.25	
4/12/2024 7:00	4.50	15.97	3.14	6.51	4.76	
4/12/2024 8:00	5.36	12.36	2.32	8.13	3.74	
4/12/2024 9:00	6.11	12.37	2.32	7.58	3.47	
4/12/2024 10:00	4.61	9.80	1.88	5.85	2.76	
4/12/2024 11:00	6.58	21.25	5.96	12.47	8.87	
4/12/2024 12:00	5.22	21.95	11.04	14.79	8.10	
4/12/2024 13:00	6.15	28.83	4.79	13.95	7.21	
4/12/2024 14:00	2.63	6.19	13.69	10.77	9.57	
4/12/2024 15:00	2.86	11.80	46.41	30.24	20.63	
4/12/2024 16:00	2.31	15.99	6.10	8.71	5.30	
4/12/2024 17:00	6.31	14.49	2.47	6.73	3.28	
4/12/2024 18:00	6.22	9.65	2.61	4.47	1.99	
4/12/2024 19:00	10.83	8.14	1.63	3.14	1.55	
4/12/2024 20:00	9.81	7.02	1.54	3.09	1.59	
—						
Min	2.24	5.47	1.51	1.70	1.07	
Date & Time	4/12/2024 0:00	4/12/2024 4:00	4/12/2024 4:00	4/12/2024 4:00	4/12/2024 4:00	
Max	10.83	28.83	46.41	30.24	20.63	
Date & Time	4/12/2024 19:00	4/12/2024 13:00	4/12/2024 15:00	4/12/2024 15:00	4/12/2024 15:00	
AVG	5.18	14.42	5.98	8.41	5.16	



Sampling Done By :
ENVEA INDIA PRIVATE LIMITED.



MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING

Date & Time		TEMPERATURE	RH	Solar Rad	WS	WD	Rain	Remark
		°C	%	W/M ²	m/s	degree	mm	
4/11/2024 21:00		29.92	42.11	49.40	1.55	346.78	0.00	
4/11/2024 22:00		29.12	42.75	41.54	1.05	351.07	0.00	
4/11/2024 23:00		28.56	42.87	40.11	1.33	353.00	0.00	
4/12/2024 0:00		27.94	42.93	38.05	1.13	290.79	0.00	
4/12/2024 1:00		26.73	46.12	35.29	1.21	233.17	0.00	
4/12/2024 2:00		23.38	45.31	77.31	2.13	292.91	0.00	
4/12/2024 3:00		26.97	51.79	37.61	0.52	209.69	0.00	
4/12/2024 4:00		26.01	57.28	39.53	1.15	282.67	0.00	
4/12/2024 5:00		25.01	62.08	44.20	1.37	242.01	0.00	
4/12/2024 6:00		23.84	62.13	33.63	0.52	220.28	0.00	
4/12/2024 7:00		23.10	61.58	21.41	1.28	155.65	0.00	
4/12/2024 8:00		25.19	63.05	37.42	0.66	189.23	0.00	
4/12/2024 9:00		26.47	58.83	39.94	0.67	207.44	0.00	
4/12/2024 10:00		28.32	51.56	44.01	0.68	61.82	0.00	
4/12/2024 11:00		30.07	44.90	50.48	0.31	45.11	0.00	
4/12/2024 12:00		32.08	34.88	102.17	1.78	81.82	0.00	
4/12/2024 13:00		33.84	30.39	187.39	1.15	89.96	0.00	
4/12/2024 14:00		34.48	29.02	156.24	0.23	72.78	0.00	
4/12/2024 15:00		34.84	28.17	134.68	1.43	70.70	0.00	
4/12/2024 16:00		35.42	27.01	126.71	0.96	118.68	0.00	
4/12/2024 17:00		35.07	26.23	112.86	2.22	350.28	0.00	
4/12/2024 18:00		34.13	27.56	73.88	2.34	347.04	0.00	
4/12/2024 19:00		32.26	29.77	51.21	3.28	346.25	0.00	
4/12/2024 20:00		30.96	26.97	43.00	2.95	348.06	0.00	
—								
Min		23.10	26.23	21.41	0.23	45.11	0.00	
Date & Time	4/12/2024 7:00	4/12/2024 17:00	4/12/2024 7:00	4/12/2024 14:00	4/12/2024 11:00	4/11/2024 21:00		
—								
Max		35.42	63.05	187.39	3.28	353.00	0.00	
Date & Time	4/12/2024 16:00	4/12/2024 8:00	4/12/2024 13:00	4/12/2024 19:00	4/11/2024 23:00	4/11/2024 21:00		
—								
AVG		29.32	43.14	67.42	1.33	221.13	0.00	



Sampling Done By :
ENVEA INDIA PRIVATE LIMITED.

 MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING										
		Van No: MH01:EE2202 : Pune				Latitude : 18.509715		Longitude : 73.922029		
Location :		Jasminium Society Magarapatta Hadpsar Pune				Report Type:		Mean		
Date:		15-May-2024 to 16-May-2024				Time Base:		Hourly		
Date & Time	PM10	PM2.5	SO2	CO	OZONE	NO	NO2	NOX	Remark	
	ug/m3	ug/m3	ug/m3	mg/m3	ug/m3	ug/m3	ug/m3	PPB		
5/15/2024 14:00	30.37	15.69	0.00	0.40	66.26	38.47	20.36	0.81		
5/15/2024 15:00	28.20	14.95	0.00	0.37	65.49	27.48	14.06	0.11		
5/15/2024 16:00	27.28	14.64	0.00	0.38	66.82	30.59	15.78	0.24		
5/15/2024 17:00	29.84	15.51	9.69	0.40	58.13	37.14	19.41	0.49		
5/15/2024 18:00	39.65	18.84	17.27	0.44	57.26	66.39	35.16	1.08		
5/15/2024 19:00	48.72	21.92	13.87	1.16	22.14	152.04	90.73	14.57		
5/15/2024 20:00	65.38	27.59	7.21	1.93	10.16	198.00	151.75	60.72		
5/15/2024 21:00	105.12	41.10	2.93	1.02	62.50	76.23	40.41	1.22		
5/15/2024 22:00	107.62	41.95	2.21	0.88	72.71	79.59	42.51	1.64		
5/15/2024 23:00	111.40	43.24	3.28	0.93	47.33	80.90	42.81	1.17		
5/16/2024 0:00	101.09	39.73	10.52	0.85	32.95	139.12	74.64	2.93		
5/16/2024 1:00	86.23	34.68	12.01	0.56	53.50	65.95	35.81	2.18		
5/16/2024 2:00	61.40	26.24	4.25	0.44	53.13	57.98	32.19	2.86		
5/16/2024 3:00	54.58	23.92	2.22	0.39	50.70	59.42	37.87	9.00		
5/16/2024 4:00	53.64	23.60	1.43	0.35	63.38	43.35	23.01	0.93		
5/16/2024 5:00	47.91	21.65	5.90	0.43	51.92	46.19	25.03	1.60		
5/16/2024 6:00	43.13	20.02	11.73	0.48	32.87	70.20	45.39	11.36		
5/16/2024 7:00	48.50	21.85	17.03	0.53	32.78	132.34	73.42	5.82		
5/16/2024 8:00	42.68	19.87	11.76	0.54	36.17	83.82	48.03	5.77		
5/16/2024 9:00	41.50	19.47	7.00	0.56	38.20	91.17	49.92	3.34		
5/16/2024 10:00	47.90	21.65	6.39	0.67	51.68	79.26	42.41	1.73		
5/16/2024 11:00	54.64	23.94	6.42	0.68	58.87	69.48	36.64	0.92		
5/16/2024 12:00	57.29	24.84	6.75	0.63	124.15	51.33	26.74	0.40		
5/16/2024 13:00	58.22	25.15	12.02	0.55	42.04	120.19	64.44	2.54		
Min	27.28	14.64	0.00	0.35	10.16	27.48	14.06	0.11		
Date & Time	5/15/2024 16:00	5/15/2024 16:00	5/15/2024 14:00	5/16/2024 4:00	5/15/2024 20:00	5/15/2024 15:00	5/15/2024 15:00	5/15/2024 15:00		
Max	111.40	43.24	17.27	1.93	124.15	198.00	151.75	60.72		
Date & Time	5/15/2024 23:00	5/15/2024 23:00	5/15/2024 18:00	5/15/2024 20:00	5/16/2024 12:00	5/15/2024 20:00	5/15/2024 20:00	5/15/2024 20:00		
AVG	58.01	25.09	7.16	0.65	52.13	79.03	45.36	5.56		
Remark :							 Sampling Done By : ENVEA INDIA PRIVATE LIMITED.			

 MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING						
Van No: MH01:EE2202 : Pune		Latitude : 18.51		Longitude : 73.92		
Location :		Jasminium Society Magarapatta Hadpsar Pune		Report Type:		Mean
Date:		15-May-2024 to 16-May-2024		Time Base:		Hourly
Date & Time	Benzene ug/m3	Toulene ug/m3	Ethylbenzene ug/m3	M+P Xylene ug/m3	Oxylene ug/m3	Remark
5/15/2024 14:00	6.47	11.43	13.42	6.16	3.56	
5/15/2024 15:00	13.04	20.49	22.99	11.05	6.65	
5/15/2024 16:00	20.83	31.69	41.28	16.68	10.77	
5/15/2024 17:00	10.70	19.08	18.58	11.07	6.29	
5/15/2024 18:00	10.53	22.91	21.78	11.26	7.01	
5/15/2024 19:00	22.28	40.49	92.59	19.73	13.74	
5/15/2024 20:00	22.12	40.27	79.23	20.77	19.83	
5/15/2024 21:00	17.48	34.19	56.18	17.60	25.42	
5/15/2024 22:00	11.26	18.59	31.96	10.21	8.02	
5/15/2024 23:00	8.45	14.29	24.26	7.88	5.84	
5/16/2024 0:00	9.81	21.35	36.68	12.14	8.14	
5/16/2024 1:00	13.25	30.86	60.06	16.82	11.21	
5/16/2024 2:00	8.93	20.43	40.67	11.10	6.87	
5/16/2024 3:00	3.23	7.44	13.21	3.90	2.17	
5/16/2024 4:00	1.81	4.27	7.39	2.25	1.24	
5/16/2024 5:00	1.21	3.02	5.23	1.64	0.91	
5/16/2024 6:00	6.47	14.57	30.63	8.50	4.81	
5/16/2024 7:00	12.16	28.20	63.31	15.16	9.98	
5/16/2024 8:00	11.56	25.91	59.50	13.67	8.68	
5/16/2024 9:00	4.67	10.67	22.05	5.47	3.07	
5/16/2024 10:00	2.69	5.93	9.94	2.91	1.68	
5/16/2024 11:00	3.48	7.14	13.03	3.59	2.01	
5/16/2024 12:00	6.56	24.11	8.46	8.14	6.95	
5/16/2024 13:00	4.51	17.17	3.44	6.27	5.14	
—						
Min	1.21	3.02	3.44	1.64	0.91	
Date & Time	5/16/2024 5:00	5/16/2024 5:00	5/16/2024 13:00	5/16/2024 5:00	5/16/2024 5:00	
Max	22.28	40.49	92.59	20.77	25.42	
Date & Time	5/15/2024 19:00	5/15/2024 19:00	5/15/2024 19:00	5/15/2024 20:00	5/15/2024 21:00	
AVG	9.73	19.77	32.33	10.17	7.50	
Remark :					 Sampling Done By : ENVEA INDIA PRIVATE LIMITED.	



MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING

Date & Time		TEMPERATURE °C	RH %	Solar Rad W/M ²	WS m/s	WD degree	Rain mm	Remark
5/15/2024 14:00		24.20	58.97	80.06	0.97	39.43	0.00	
5/15/2024 15:00		23.78	61.68	79.85	1.04	39.04	0.00	
5/15/2024 16:00		23.39	63.66	78.43	0.52	36.22	0.00	
5/15/2024 17:00		22.97	67.69	79.09	1.03	45.70	0.00	
5/15/2024 18:00		22.78	67.34	78.96	0.62	45.59	0.00	
5/15/2024 19:00		23.00	65.20	79.43	0.56	334.50	0.00	
5/15/2024 20:00		23.40	62.06	79.94	0.89	9.62	0.00	
5/15/2024 21:00		24.49	57.62	87.60	0.81	19.69	0.00	
5/15/2024 22:00		25.82	56.16	105.12	0.84	348.12	0.00	
5/15/2024 23:00		27.28	57.44	121.54	0.79	343.37	0.00	
5/16/2024 0:00		29.22	54.90	138.49	0.36	286.12	0.00	
5/16/2024 1:00		30.71	44.92	135.95	0.80	315.19	0.00	
5/16/2024 2:00		33.15	18.61	120.60	2.20	311.30	0.00	
5/16/2024 3:00		25.03	34.28	94.55	1.39	305.28	0.00	
5/16/2024 4:00		27.65	29.82	144.88	1.40	323.95	0.00	
5/16/2024 5:00		26.10	25.84	27.07	2.98	348.70	0.00	
5/16/2024 6:00		22.15	21.23	34.56	0.25	272.78	0.00	
5/16/2024 7:00		30.52	22.85	44.34	4.33	349.33	0.00	
5/16/2024 8:00		28.93	27.14	66.20	2.77	295.57	0.00	
5/16/2024 9:00		34.85	18.21	155.69	2.94	243.15	0.00	
5/16/2024 10:00		35.41	17.89	152.48	3.21	234.55	0.00	
5/16/2024 11:00		35.57	18.26	139.53	3.48	236.52	0.00	
5/16/2024 12:00		35.39	18.36	129.24	2.86	251.82	0.00	
5/16/2024 13:00		34.72	19.79	118.90	3.09	278.60	0.00	
Min		22.15	17.89	27.07	0.25	9.62	0.00	
Date & Time	5/16/2024 6:00	5/16/2024 10:00	5/16/2024 5:00	5/16/2024 6:00	5/15/2024 20:00	5/15/2024 14:00		
Max		35.57	67.69	155.69	4.33	349.33	0.00	
Date & Time	5/16/2024 11:00	5/15/2024 17:00	5/16/2024 9:00	5/16/2024 7:00	5/16/2024 7:00	5/15/2024 14:00		
AVG		27.94	41.25	98.85	1.67	221.42	0.00	

Remark :



Sampling Done By :
ENVEA INDIA PRIVATE

MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING										
	Van No: MH01:EE2202 : Pune				Latitude : 18.509715		Longitude : 73.922029			
	Location :	Jasmine society, Magarpatta, Hadapsar, Pune					Report Type:	Mean		
	Date:	08-June-2024 to 09-June-2024					Time Base:	Hourly		
Date & Time	PM10 ug/m3	PM2.5 ug/m3	SO2 ug/m3	CO mg/m3	OZONE ug/m3	NO ug/m3	NO2 ug/m3	NOX PPB	Remark	
6/8/2024 11:00	52.57	23.23	14.13	0.43	23.72	13.53	7.81	0.92		
6/8/2024 12:00	57.74	24.99	4.45	0.55	29.01	13.62	7.73	0.76		
6/8/2024 13:00	50.01	22.36	3.68	0.55	32.23	15.30	8.44	0.56		
6/8/2024 14:00	54.46	23.88	4.49	0.46	41.03	16.48	9.27	0.82		
6/8/2024 15:00	53.68	23.61	6.77	0.37	36.73	16.41	9.37	0.99		
6/8/2024 16:00	48.72	21.92	13.27	0.28	31.56	19.15	10.49	0.91		
6/8/2024 17:00	51.02	22.71	3.50	0.25	36.36	27.25	14.74	0.64		
6/8/2024 18:00	57.32	24.83	3.32	0.26	46.37	13.64	7.43	0.38		
6/8/2024 19:00	41.16	19.35	2.39	0.40	43.85	16.32	9.14	0.77		
6/8/2024 20:00	39.43	18.77	4.09	0.49	19.44	33.10	20.16	3.58		
6/8/2024 21:00	38.84	18.57	11.74	0.61	27.56	29.50	15.96	0.69		
6/8/2024 22:00	29.89	15.53	9.57	0.69	21.69	24.89	13.25	3.21		
6/8/2024 23:00	30.25	15.65	9.47	0.68	19.89	18.99	9.92	1.60		
6/9/2024 0:00	30.71	15.80	9.96	0.42	34.87	19.65	10.88	1.31		
6/9/2024 1:00	23.29	13.28	3.51	0.33	39.61	18.27	9.74	0.91		
6/9/2024 2:00	18.02	11.48	1.08	0.33	32.56	22.46	11.74	2.07		
6/9/2024 3:00	20.10	12.19	2.43	0.38	28.70	19.14	10.22	0.19		
6/9/2024 4:00	19.51	11.99	8.13	0.37	30.32	18.17	9.77	0.36		
6/9/2024 5:00	17.90	11.45	5.05	0.37	31.52	15.22	7.99	1.50		
6/9/2024 6:00	27.15	14.59	5.41	0.34	23.55	19.67	10.48	0.52		
6/9/2024 7:00	19.07	11.85	3.73	0.33	22.36	21.00	11.29	0.38		
6/9/2024 8:00	15.36	10.58	3.71	0.39	18.53	30.88	17.33	1.33		
6/9/2024 9:00	20.17	12.22	5.12	0.49	16.27	30.26	19.32	4.37		
6/9/2024 10:00	27.55	14.73	5.68	0.58	18.44	22.91	14.61	3.29		
Min	15.36	10.58	1.08	0.25	16.27	13.53	7.43	0.19		
Date & Time	6/9/2024 8:00	6/9/2024 8:00	6/9/2024 2:00	6/8/2024 17:00	6/9/2024 9:00	6/8/2024 11:00	6/8/2024 18:00	6/9/2024 3:00		
Max	57.74	24.99	14.13	0.69	46.37	33.10	20.16	4.37		
Date & Time	6/8/2024 12:00	6/8/2024 12:00	6/8/2024 11:00	6/8/2024 22:00	6/8/2024 18:00	6/8/2024 20:00	6/8/2024 20:00	6/9/2024 9:00		
AVG	35.16	17.32	6.03	0.43	29.42	20.66	11.55	1.34		
Remark :							 Sampling Done By : ENVEA INDIA PRIVATE LIMITED.			

 MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING						
Van No: MH01:EE2202 : Pune		Latitude : 18.51		Longitude : 73.92		
Location :		Jasmine society, Magarpatta, Hadapsar, Pune			Report Type:	Mean
Date:		08-June-2024 to 09-June-2024			Time Base:	Hourly
Date & Time	Benzene ug/m3	Toulene ug/m3	Ethylbenzene ug/m3	M+P Xylene ug/m3	Oxylene ug/m3	Remark
6/8/2024 11:00	1.82	5.69	8.72	2.36	2.24	
6/8/2024 12:00	1.42	3.40	6.39	1.29	1.67	
6/8/2024 13:00	1.23	3.75	6.80	1.35	2.33	
6/8/2024 14:00	1.33	4.27	7.60	1.49	2.30	
6/8/2024 15:00	2.04	7.05	12.69	2.47	2.00	
6/8/2024 16:00	1.98	7.49	14.04	2.60	1.75	
6/8/2024 17:00	3.29	11.48	18.90	4.12	2.73	
6/8/2024 18:00	1.21	4.70	8.15	1.68	1.92	
6/8/2024 19:00	0.58	1.87	3.81	0.74	0.76	
6/8/2024 20:00	1.98	6.62	11.07	2.38	2.02	
6/8/2024 21:00	2.85	10.27	15.38	3.85	3.70	
6/8/2024 22:00	2.45	7.03	11.51	2.55	2.05	
6/8/2024 23:00	2.54	7.59	10.59	2.51	3.45	
6/9/2024 0:00	1.40	5.11	7.73	1.71	2.27	
6/9/2024 1:00	0.79	2.74	4.83	0.99	0.88	
6/9/2024 2:00	0.79	2.67	5.06	0.98	0.92	
6/9/2024 3:00	5.25	15.00	21.20	5.45	4.62	
6/9/2024 4:00	4.05	13.56	18.61	4.83	4.90	
6/9/2024 5:00	2.49	6.77	10.47	2.38	1.73	
6/9/2024 6:00	1.52	3.93	6.67	1.40	1.17	
6/9/2024 7:00	1.06	2.37	4.89	0.91	0.74	
6/9/2024 8:00	1.21	2.49	5.17	0.96	0.82	
6/9/2024 9:00	0.43	1.10	2.12	0.44	0.43	
6/9/2024 10:00	0.48	1.19	2.37	0.48	0.45	
—						
Min	0.43	1.10	2.12	0.44	0.43	
Date & Time	6/9/2024 9:00	6/9/2024 9:00	6/9/2024 9:00	6/9/2024 9:00	6/9/2024 9:00	
—						
Max	5.25	15.00	21.20	5.45	4.90	
Date & Time	6/9/2024 3:00	6/9/2024 3:00	6/9/2024 3:00	6/9/2024 3:00	6/9/2024 4:00	
—						
AVG	1.84	5.76	9.37	2.08	1.99	
Remark :					 Sampling Done By : ENVEA INDIA PRIVATE LIMITED.	



MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING

Date & Time		TEMPERATURE °C	RH %	Solar Rad W/M ²	WS m/s	WD degree	Rain mm	Remark
6/8/2024 11:00		27.46	88.58	19.92	2.95	247.80	0.00	
6/8/2024 12:00		26.36	86.12	20.54	3.12	240.22	0.00	
6/8/2024 13:00		25.66	82.72	19.79	1.09	207.42	0.00	
6/8/2024 14:00		24.89	63.72	19.02	1.54	216.38	0.00	
6/8/2024 15:00		24.20	63.76	18.08	1.64	247.18	0.00	
6/8/2024 16:00		23.57	58.58	18.45	0.92	151.54	0.00	
6/8/2024 17:00		23.55	82.20	16.55	1.47	138.00	0.00	
6/8/2024 18:00		23.86	83.31	14.92	1.68	211.39	0.00	
6/8/2024 19:00		22.73	90.03	14.42	1.39	114.74	0.00	
6/8/2024 20:00		22.87	74.29	17.37	2.18	259.23	0.00	
6/8/2024 21:00		23.80	85.04	20.88	2.53	267.81	0.00	
6/8/2024 22:00		26.65	76.10	33.83	1.97	256.13	0.00	
6/8/2024 23:00		28.96	68.00	69.10	1.23	220.26	0.00	
6/9/2024 0:00		31.67	71.22	126.24	1.20	38.50	0.00	
6/9/2024 1:00		32.66	90.34	148.93	1.27	91.06	0.00	
6/9/2024 2:00		33.11	86.24	148.99	0.85	122.30	0.00	
6/9/2024 3:00		33.73	85.25	132.05	0.95	217.25	0.00	
6/9/2024 4:00		34.51	93.93	110.90	1.18	203.29	0.00	
6/9/2024 5:00		34.45	86.20	86.83	1.48	156.17	0.00	
6/9/2024 6:00		33.04	94.69	52.36	1.36	155.98	0.00	
6/9/2024 7:00		29.33	93.47	20.73	2.06	75.14	0.00	
6/9/2024 8:00		28.42	93.31	20.33	0.28	47.19	0.00	
6/9/2024 9:00		32.71	89.18	68.88	2.34	105.52	0.00	
6/9/2024 10:00		32.25	85.25	41.61	2.74	95.73	0.00	
—								
Min		22.73	58.58	14.42	0.28	38.50	0.00	
Date & Time		6/8/2024 19:00	6/8/2024 16:00	6/8/2024 19:00	6/9/2024 8:00	6/9/2024 0:00	6/8/2024 11:00	
Max		34.51	94.69	148.99	3.12	267.81	0.00	
Date & Time		6/9/2024 4:00	6/9/2024 6:00	6/9/2024 2:00	6/8/2024 12:00	6/8/2024 21:00	6/8/2024 11:00	
AVG		28.35	82.15	52.53	1.64	170.26	0.00	

Remark :



Sampling Done By :
ENVEA INDIA PRIVATE

 MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING										
		Van No: MH01:EE2202 : Pune				Latitude : 18.509715		Longitude : 73.922029		
Location :		Jasmine society, Magarpatta, Hadapsar, Pune				Report Type:		Mean		
Date:		15-July-2024 to 16-July-2024				Time Base:		Hourly		
Date & Time	PM10	PM2.5	SO2	CO	OZONE	NO	NO2	NOX	Remark	
	ug/m3	ug/m3	ug/m3	mg/m3	ug/m3	ug/m3	ug/m3	PPB		
7/15/2024 21:00	65.71	27.71	8.67	0.30	10.42	3.15	101.50	55.03		
7/15/2024 22:00	45.39	20.80	1.47	0.31	7.24	1.27	86.27	45.70		
7/15/2024 23:00	62.16	26.50	6.65	0.49	5.61	0.94	59.68	31.54		
7/16/2024 0:00	112.07	43.46	5.69	0.90	5.64	2.42	65.87	35.84		
7/16/2024 1:00	147.94	55.66	5.32	0.93	7.59	1.85	76.14	40.87		
7/16/2024 2:00	55.54	24.24	2.14	0.47	10.28	1.30	71.07	37.49		
7/16/2024 3:00	41.30	19.40	5.55	0.57	10.77	6.85	98.39	56.86		
7/16/2024 4:00	43.92	20.30	5.95	0.59	11.73	9.06	5.94	7.23		
7/16/2024 5:00	53.92	23.69	2.10	0.62	12.49	9.15	5.93	7.15		
7/16/2024 6:00	41.28	19.40	5.56	0.75	13.51	9.09	5.96	7.08		
7/16/2024 7:00	28.24	14.96	7.89	0.83	10.52	1.29	25.60	14.02		
7/16/2024 8:00	41.69	19.53	3.98	0.77	7.45	1.29	31.37	17.04		
7/16/2024 9:00	72.75	30.09	1.16	0.71	11.05	2.78	42.23	23.91		
7/16/2024 10:00	69.30	28.92	2.33	0.71	15.80	1.75	38.17	20.66		
7/16/2024 11:00	48.16	21.74	7.46	0.71	25.17	1.68	98.11	52.22		
7/16/2024 12:00	32.95	16.56	9.23	0.67	10.13	9.13	5.87	7.23		
7/16/2024 13:00	23.06	13.20	2.84	0.58	6.79	9.18	5.88	7.03		
7/16/2024 14:00	28.15	14.93	0.53	0.68	6.97	9.08	5.90	7.07		
7/16/2024 15:00	38.26	13.30	7.27	0.67	5.71	8.79	18.78	14.82		
7/16/2024 16:00	41.54	10.96	9.39	0.87	6.63	7.56	32.49	22.15		
7/16/2024 17:00	51.74	9.29	1.46	0.85	9.80	10.59	32.18	24.41		
7/16/2024 18:00	44.30	9.10	3.70	0.86	13.31	9.39	32.54	23.64		
7/16/2024 19:00	52.21	10.32	5.33	0.79	14.19	4.91	18.39	12.76		
7/16/2024 20:00	49.77	14.96	10.23	0.57	10.42	7.36	21.75	15.87		
Min	23.06	9.10	0.53	0.30	5.61	0.94	5.87	7.03		
Date & Time	7/16/2024 13:00	7/16/2024 18:00	7/16/2024 14:00	7/15/2024 21:00	7/15/2024 23:00	7/15/2024 23:00	7/16/2024 12:00	7/16/2024 13:00		
Max	147.94	55.66	10.23	0.93	25.17	10.59	101.50	56.86		
Date & Time	7/16/2024 1:00	7/16/2024 1:00	7/16/2024 20:00	7/16/2024 1:00	7/16/2024 11:00	7/16/2024 17:00	7/15/2024 21:00	7/16/2024 3:00		
AVG	53.81	21.21	5.08	0.68	10.38	5.41	41.08	24.48		
Remark :							 Sampling Done By : ENVEA INDIA PRIVATE LIMITED.			

 MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING						
Van No: MH01:EE2202 : Pune		Latitude : 18.51		Longitude : 73.92		
Location :		Jasmine society, Magarpatta, Hadapsar, Pune			Report Type:	Mean
Date:		15-July-2024 to 16-July-2024			Time Base:	Hourly
Date & Time	Benzene	Toulene	Ethylbenzene	M+P Xylene	Oxylene	Remark
	ug/m3	ug/m3	ug/m3	ug/m3	ug/m3	
7/15/2024 21:00	1.61	6.68	0.90	2.67	1.24	
7/15/2024 22:00	1.63	5.29	0.73	2.04	0.99	
7/15/2024 23:00	2.86	9.04	1.29	4.13	2.37	
7/16/2024 0:00	4.53	14.97	2.33	7.64	4.34	
7/16/2024 1:00	4.30	16.04	2.60	8.42	4.56	
7/16/2024 2:00	3.42	14.69	2.68	8.67	4.11	
7/16/2024 3:00	3.94	16.93	3.69	9.74	4.42	
7/16/2024 4:00	4.29	17.87	2.90	9.26	4.32	
7/16/2024 5:00	4.45	19.39	3.38	9.73	4.56	
7/16/2024 6:00	2.78	11.59	2.19	6.06	2.79	
7/16/2024 7:00	2.75	9.39	1.60	5.46	2.53	
7/16/2024 8:00	2.45	8.93	1.66	5.20	2.61	
7/16/2024 9:00	1.75	5.09	1.14	3.57	1.71	
7/16/2024 10:00	7.18	19.97	2.61	7.45	3.64	
7/16/2024 11:00	5.70	13.84	3.18	5.76	3.36	
7/16/2024 12:00	6.11	15.94	3.96	7.67	4.26	
7/16/2024 13:00	5.62	15.78	3.90	8.10	4.53	
7/16/2024 14:00	4.69	13.74	3.56	7.26	3.97	
7/16/2024 15:00	4.80	12.73	3.24	6.58	3.47	
7/16/2024 16:00	3.77	10.07	2.30	4.78	2.58	
7/16/2024 17:00	2.64	7.33	1.55	3.26	1.75	
7/16/2024 18:00	2.26	6.84	1.42	2.98	1.62	
7/16/2024 19:00	3.06	9.13	2.45	3.94	2.44	
7/16/2024 20:00	2.46	8.60	1.73	4.20	2.14	
—						
Min	1.61	5.09	0.73	2.04	0.99	
Date & Time	7/15/2024 21:00	7/16/2024 9:00	7/15/2024 22:00	7/15/2024 22:00	7/15/2024 22:00	
Max	7.18	19.97	3.96	9.74	4.56	
Date & Time	7/16/2024 10:00	7/16/2024 10:00	7/16/2024 12:00	7/16/2024 3:00	7/16/2024 1:00	
AVG	3.71	12.08	2.37	6.02	3.10	
Remark :					 Sampling Done By : ENVEA INDIA PRIVATE LIMITED.	



MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING

Date & Time		TEMPERATURE	RH	Solar Rad	WS	WD	Rain	Remark
		°C	%	W/M ²	m/s	degree	mm	
7/15/2024 21:00		25.46	73.13	89.47	2.86	263.80	0.00	
7/15/2024 22:00		25.09	70.16	90.71	2.90	271.15	0.00	
7/15/2024 23:00		25.13	76.28	85.44	2.88	272.43	0.00	
7/16/2024 0:00		25.13	73.33	80.27	2.95	273.61	0.00	
7/16/2024 1:00		24.98	67.75	88.88	2.88	272.90	0.00	
7/16/2024 2:00		24.79	70.38	91.07	2.77	273.25	0.00	
7/16/2024 3:00		24.87	71.25	94.64	2.78	270.32	0.00	
7/16/2024 4:00		24.96	70.23	92.67	2.78	267.05	0.00	
7/16/2024 5:00		24.86	68.14	93.33	2.81	267.45	0.00	
7/16/2024 6:00		24.79	69.82	92.12	2.73	268.40	0.00	
7/16/2024 7:00		24.84	73.09	87.67	2.72	268.84	0.00	
7/16/2024 8:00		25.34	69.59	88.94	2.69	264.61	0.00	
7/16/2024 9:00		26.06	62.53	92.44	2.49	255.02	0.00	
7/16/2024 10:00		26.81	60.24	96.25	2.20	243.16	0.00	
7/16/2024 11:00		27.54	59.02	101.18	1.85	229.65	0.00	
7/16/2024 12:00		28.21	61.44	101.89	1.70	224.12	0.00	
7/16/2024 13:00		29.01	61.69	106.80	1.96	215.16	0.00	
7/16/2024 14:00		28.46	66.46	103.68	2.35	221.10	0.00	
7/16/2024 15:00		28.10	66.51	106.52	2.50	224.90	0.00	
7/16/2024 16:00		27.53	67.43	113.33	2.61	229.38	0.00	
7/16/2024 17:00		26.51	69.67	122.97	2.64	225.86	0.00	
7/16/2024 18:00		26.40	64.48	109.84	2.63	223.98	0.00	
7/16/2024 19:00		26.32	71.51	104.89	2.60	229.02	0.00	
7/16/2024 20:00		27.08	46.38	48.21	2.61	269.89	0.00	
Min		24.79	46.38	48.21	1.70	215.16	0.00	
Date & Time	7/16/2024 2:00	7/16/2024 20:00	7/16/2024 20:00	7/16/2024 20:00	7/16/2024 12:00	7/16/2024 13:00	7/15/2024 21:00	
Max		29.01	76.28	122.97	2.95	273.61	0.00	
Date & Time	7/16/2024 13:00	7/15/2024 23:00	7/16/2024 17:00	7/16/2024 0:00	7/16/2024 0:00	7/15/2024 21:00		
AVG		26.18	67.10	95.13	2.58	251.04	0.00	

Remark :



Sampling Done By :
ENVEA INDIA PRIVATE